

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 232/(MAH)/2017  
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Nanavati Chemex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Mr. Chandrakant Mhadashwan and Maden Gupta	Advocate for petitioner	

**COMMON ORDER**

**C.S.P. No. 234/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 236/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 220/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 230/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 231/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 235/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 213/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 215/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 232/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 222/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 211/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative for the Petitioner is present.
2. Reports from the concerned offices are awaited. Hence adjourned.
3. The matter is adjourned to **16<sup>th</sup> June, 2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 03.05.2017**